

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

STARRED QUESTION NO:292
ANSWERED ON:17.03.2015
IRREGULARITIES IN SAI
Sonker Smt. Neelam

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the status of sports and performance of sportspersons has come down in the country on account of nepotism, corruption and irregularities prevailing in the Sports Authority of India (SAI);
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether the Government has received complaints from various quarters including sportspersons/coaches regarding corruption, irregularities and mismanagement prevalent in SAI and other Sports Bodies/Federations; and
- (d) if so, the number of such complaints received/cases reported along with the action taken thereon during each of the last three years and the current year, federation-wise?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS(SHRI SARBANANDA SONOWAL)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) AND (d) OF LOK SABHA STARRED QUESTION NO. 292 TO BE ANSWERED ON 17.03.2015 REGARDING IRREGULARITIES IN SAI ASKED BY SHRIMATI NEELAM SONKAR.

(a) & (b): It is not true that the performance of sportspersons has come down in the country. There has been perceptible improvement in the performance of Indian Sportspersons as is evident from the country's performance at London Olympic Games 2012, Commonwealth Games 2014, Asian Games 2014 and Paralympic Games 2014 . Medal Tally of India in these major multi discipline sports events is as under:-

S. No.	Name of Event	Medals won Total		
		Gold	Silver	Bronze

1	London Olympics, 2012	0	2	4	6
2	London Paralympics	0	1	0	1
3	Commonwealth Games, 2014	15	30	19	64
4	Asian Games, 2014	11	10	36	57
5	Para Asian Games, 2014	3	14	16	33

(c) & (d): Madam, a few National Sports Federations (NSFs) were found to have violated Government guidelines relating to age and tenure restrictions, irregularities in elections, etc. Government has taken action against such NSFs. Archery Association of India and Indian Amateur Boxing Federation have been de-recognized, Korfball Federation of India has not been granted recognition since 2012, Athletics Federation of India was directed to conduct elections afresh for some of their office-bearers which they have complied with, Gymnastics Federation of India was also asked to conduct their elections, afresh which it has complied. Basketball Federation of India (BFI) and Taekwondo Federation of India (TFI) have not been granted annual recognition for the year 2015, as BFI failed to amend its constitution by incorporating the age and tenure limits for the office-bearers and TFI failed to revalidate its registration certificate issued by the Registrar of Societies.

Year-wise and federation-wise data of complaints is not maintained. Such detailed data in respect of SAI is also not maintained.